NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/2/2017

NAME OF THE PETITIONER(S): Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S): M/s Raghav Industries Limited & 2 others

UNDER SECTION: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

I. Rohan Rajasekaran

Peeeltri. S. Hassu

for Rajaspal + Rayhmalka.

Hinscali

2. M.K. PREETHA. for ICSR Iw. for Respondents

Michaele

<u>ORDER</u>

Counsels representing both the parties are present. Counsel for petitioner filed rejoinder and furnished a copy of the same to the other side. Pleadings are complete. The matter is adjourned at request of both the counsel for hearing submissions. Put up on 17.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)